## Sixteenth Loksabha

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Title: Introduction of the Negotiable Instruments (Amendment) Bill, 2017.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): On behalf of Shri Arun Jaitley, I beg to move for leave to introduce a Bill further to amend the Negotiable Instruments Act, 1881.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Negotiable Instruments Act, 1881."

The motion was adopted.

SHRI SHIV PRATAP SHUKLA: I introduce the Bill.